

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
02-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

**IA (IBC) 1155/2022 & IA (IBC) 1433/2022 in CP(IB) No.299/7/HDB/2018**  
U/s 7 of IBC, 2016

**IN THE MATTER OF:**

Punjab National Bank  
(erstwhile Oriental Bank of Commerce)

**...Financial Creditor**

**Vs**

NCS Sugars Ltd

**...Corporate Debtor**

**C O R A M:-**

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

**ORDER**

**IA(IBC)1155/2022**

Ld. Counsel Mr P Venkaiah Naidu for the applicant present. No representation for the Respondents. Mr. Ahsan Allana for Resolution Professional present.

Meanwhile counters if any shall be filed before the next date of hearing. List this matter on top of the cause list.

**IA(IBC) 1433/2022**

Issue notice to the respondents and file proof of service on next date of hearing.

List all the pending application on 05.12.2022.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**